

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 5992
TO BE ANSWERED ON 11.04.2017

Reserve Land

5992. SHRI SIRAJUDDIN AJMAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the different categories of reserved land in the country;
- (b) the areas under the different categories of reserved land in the country, State/UT-wise;
- (c) the reserved land areas presently occupied by illegal encroachers in the country, State/UT-wise;
- (d) whether the Government has decided to evict these illegal encroachers out of the reserved land, if so, the progress in eviction of these illegal dwellers across the country, State-wise; and
- (e) whether the Government has any proposal to rehabilitate these illegal dwellers, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

- (a) & (b) The subject "Land" is under State List and the classification of different categories of Reserved Land as well as areas under the different categories of Reserve Land in the country is not maintained by the Ministry. However, India State of Forest Report published by Forest Survey of India, Dehradun gives detailed information about Recorded Forest Areas (RFA) classified into Reserved Forest (RF), Protected Forest (PF) and Unclassed Forest. The State/UT wise details as per India State of Forest Report 2015 (ISFR 2015) are given in **Annexure-I**.
- (c) As per the reports received from State/UT Governments, the details of forest areas under encroachment are given in **Annexure-II**.
- (d)&(e) Protection and management of forests are primarily the responsibility of the concerned State/UT Government. Hence, the action to remove encroachment is taken as per the provisions of various acts such as Indian Forest Act, 1927; Wildlife Protection Act, 1972; Forest Conservation Act, 1980 and various rules & regulations thereof. Further, there is no proposal with the Ministry to rehabilitate these illegal dwellers/encroachers.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) &(b) OF THE LOK SABHA UNSTARRED QUESTION No. 5992 DUE FOR ANSWER ON 11.04.2017 ASKED BY SHRI SIRAJUDDIN AJMAL REGARDING RESERVE LAND

Recorded Forest area (RFA) as per ISFR 2015 reported by the States/UTs Forest Departments

States/UTs	Geographical Area (GA)	RFA (as revised by SFDs)			Total RFA
		RF	PF	Unclassed Forests	
Andhra Pradesh	160,204	31,959	5,069	230	37,258
Arunachal Pradesh	83,743	10,589	9,779	31,039	51,407
Assam	78,438	17,864	0	8,968	26,832
Bihar	94,163	693	5,799	1	6,493
Chhattisgarh	135,191	25,782	24,036	9,954	59,772
Delhi	1,483	78	24	0	102
Goa	3,702	253	0	972	1,225
Gujarat	196,022	14,373	2,886	4,388	21,647
Haryana	44,212	249	1,158	152	1,559
Himachal Pradesh	55,673	1,898	33,130	2,005	37,033
Jammu & Kashmir	222,236	17,643	2,551	36	20,230
Jharkhand	79,714	4,387	19,185	33	23,605
Karnataka	191,791	28,690	3,931	5,663	38,284
Kerala	38,863	11,309	0	0	11,309
Madhya Pradesh	308,245	61,886	31,098	1,705	94,689
Maharashtra	307,713	49,546	6,733	5,300	61,579
Manipur	22,327	1,467	4,171	11,780	17,418
Meghalaya	22,429	1,113	12	8,371	9,496
Mizoram	21,081	4,483	0	1,158	5,641
Nagaland	16,579	86	508	8,628	9,222
Odisha	155,707	26,329	15,525	16,282	58,136

Punjab	50,362	44	1,137	1,903	3,084
Rajasthan	342,239	12,475	18,217	2,045	32,737
Sikkim	7,096	5,452	389	0	5,841
Tamil Nadu	130,058	20,293	1,782	802	22,877
Telangana	114,865	20,353	5,939	612	26,904
Tripura	10,486	4,175	2	2,117	6,294
Uttar Pradesh	240,928	12,071	1,157	3,354	16,582
Uttarakhand	53,483	26,547	9,885	1,568	38,000
West Bengal	88,752	7,054	3,772	1,053	11,879
A & N Islands	8,249	5,613	1,558	0	7,171
Chandigarh	114	32	0	3	35
Dadra & Nagar Haveli	491	199	5	0	204
Daman & Diu	112	0	0	8	8
Lakshadweep	32	0	0	0	0
Puducherry	480	0	2	11	13
Total	3,287,263	424,985	209,440	130,141	764,566

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION No. 5992 DUE FOR ANSWER ON 11.04.2017 ASKED BY SHRI SIRAJUDDIN AJMAL REGARDING RESERVE LAND

S. No.	Name of States/UTs	Area of Encroachment (in ha.)	As on Date
1	Andhra Pradesh	1690.72	31.03.2016
2	Bihar	132.21	31.03.2015
3	Chhattisgarh	19330.64	31.01.2016
4	Gujarat	34791.00	19.03.2011
5	Goa	Nil	25.02.2013
6	Haryana	520.00	31.03.2016
7	Himachal Pradesh	2339.02	31.03.2016
8	Jharkhand	27360.21	31.07.2012
9	Jammu & Kashmir	14345.02	13.02.2014
10	Karnataka	75826.76	31.03.2016
11	Kerala	56.43	31.03.2016
12	Madhya Pradesh	534717.28	31.03.2016
13	Maharashtra	67012.56	31.03.2016
14	Odisha	78505.08	22.07.2011
15	Punjab	6987.31	31.03.2015
16	Rajasthan	9003.91	31.12.2015
17	Tamil Nadu	15142.00	16.07.2014
18	Telangana	27775.64	31.03.2016
19	Uttar Pradesh	23869.50	29.02.2016
20	Uttarakhand	9619.80	30.06.2016
21	West Bengal	13779.49	31.03.2015
22	Arunachal Pradesh	58636.13	31.03.2016
23	Assam	317215.39	17.03.2015
24	Manipur	1356.80	31.03.2016
25	Meghalaya	9378.00	12.03.2011
26	Mizoram	9589.48	31.03.2016
27	Nagaland	8721.86	26.07.2011
28	Sikkim	2817.21	31.03.2016
29	Tripura	6.77	08.08.2014
30	A & N Islands	479.57	31.03.2016
31	Chandigarh	14.00	31.03.2016
32	D&N Haveli	614.40	31.03.2013
33	Daman & Diu	87.83	28.09.2010
34	Lakshadweep	Nil	28.08.2010
35	Delhi	629.51	11.04.2012
36	Puducherry	Nil	21.10.2010
	TOTAL	1372351.53	